

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.04.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 218/2021 in Comp App (AT)(Ins) No. 978/2020	K. Sailendra & 6 Ors V Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Srinivasaraju Chitrapu	K. Sandhya Rani R1 S. Chidambaram PCS R3 & R4 Arpit Shukla R5 & R6
2.	IA No. 216/2022 in Comp App (AT)(CH) No. 29/2021 & IA No. 579/2021	Chalasan Venkateswara Rao & 2 Ors V United Telecom Limited & 11 Ors	Anant Merathia	B. Deepak Narayanan Caveator R2 & R4 Mahesh Chowdhary R1 & R8 Antony R Julian R6, R7 & R9 Nikhil Mehra R12

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 89/2022 in IA No.197 &198 / 2022	Precious Energy Holding Limited BV1 V State Bank of India & Arr	R.Maheswari	RP R1 Vidyalaxmi Vipin R2
4.	Comp App (AT)(CH)(Ins) No. 260/2021 & (IA No. 556 & 557/2021) and (IA No. 21 & 22/2022	Uniply Industries Ltd V Kishan Chand Suresh Kumar	Akhil Bhansali M. Meera	Pradeep Kumar Mayank Agarwal
5.	TA No. 20/2021 (Old Comp App (AT) (Ins) No. 833/2019)	Arangcons V Amit Chandrakant Shah & 2 Ors With	P. Rishikesh	Amit Agarwal Sahil Raveen Sanjay Gupta R1 V. Balaji
6.	TA No. 21/2021 (Old Comp App (AT) (Ins) No. 860/2019) IA No. 354/2021	Santhosh Ramalingam & Ors V Amit Chandrakant Shah & Anr With	Adarsh Ramanujam Amit Agarwal A1	Sanjay Gupta R1 V Balaji R2
7.	TA No. 22/2021 Comp App (AT) (Ins) No. 985/2019)	Akash Gupta V Amit Chandrakant Shah RP of BCIL Zed Ria Properties & anr With	Sameer Malik Bani Dikshit	Atul Sharma R2 Balaji Associates R3
8.	TA No. 23/2021 Comp App (AT) (Ins) No. 986/2019)	Akash Gupta V Amit Chandrakant Shah RP of BCIL Zed Ria Properties & anr With	Sameer Malik Bani Dikshit	Atul Sharma R2 Balaji Associates R3
9.	TA No. 24/2021 & 25/2021 (Old Comp App (AT) (Ins) No. 1172 & 1173/2019)	Akash Gupta V Amit Chandrakant Shah RP of BCIL Zed Ria Properties & 2 Ors With	Sameer Malik Bani Dikshit	Amit Agarwal Sanjay Gupta R1 V. Balaji R2 Garima Jain R3
10.	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta V Amit Chandrakant Shah RP of BCIL Zed Ria Properties & 2 Ors	Sameer Malik Bani Dikshit	Amit Agarwal Sanjay Gupta R1 V. Balaji R2 Garima Jain R3
11.	TA.No.44/2021 Comp App (AT) (CH)(Ins) No.	Vinoth Kothari V State Bank Of India & Arr	Debal Kumar Banerji Karthik Malkotra Santhanam	R-1/A.Chatterjee, Vatsalakak Rajiv Roy

	328/2020 in IA No.08/2022			R-2/Shantanu Lakhotia Lilly Francies K&P
12.	Comp App (AT)(CH)(Ins) No. 301/2021 & IA No. 638/2021	Ashique Ponnamparambath & Anr V BMW India Financial Services P Ltd	Ramya Subramaniam	Diwakar Maheswari Sankar Panicker for IRP
13.	Comp App (AT)(CH)(Ins) No. 292/2021 & IA No. 622,623 & 624/2021	Madurai sundaram sankar V Committee of Creditors of Neueon Towers Ltd & Anr	Ramalingam & Associates	Purnachandra Rao R2 R1 Served on 09/12/2021
14.	Comp App (AT)(CH)(Ins) No. 192/2021	Telangana State Southern Power Distribution Co Ltd, Hyderabad V Nethi Mallikarjuna Shetty RP of Techtron Poly Lenses Limited & anr	Pooja Chopda	Shabber Ahmed R2 Nethi Mallikarjuna Shetty RP
15.	TA. No. 79/2021, Comp. App (AT)(Ins) 851/2020	Ashok Kriplani (RP) Vs V. Suresh Kumar & 16 Ors	Sunder Khatri, Shital Khatri and Ritika Achint, Ishwar Mohapatra	Darpan KM, Amrita Sharma R1 Satya Narayan Vashishth & Meena Kumari R5 G.V. Sudhakar, B. Pramod R6 & R6A Tushar Singh and Parthasarathy Bose R12 & R16 Vijay Pal Sharma R15 Mudassi Husain & Satya Vikram- Intervenors Proof not filed for paper publication of Respondents 1B,1C,3A,8C,11A,11B,11C,11E,11G,13A,13B,13C,13D & 13E

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) No.25/2021 (PH)	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Alishan Naqee	Shardul Amarchand Mangaldas & Co Caveator for R1-R4
17.	Comp. App (AT)(Ins)(CH) No. 9/2021	Ashok Sachdev V Call Express Construction (India) Private Limited	Alishan Naqvee Mohd. Kamran	Jayant Gaurav Chatterji
18.	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd V Power Finance Corporation Ltd With	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Neha Shivhare
19.	TA No. 43/2021 (Comp App (AT)(Ins) No.1097/2020) & IA No. 670, 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation V M/s. KSK Mahanadi Power Company Ltd through its Resolution Professional Mr. Sumit Binani	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Ms. Neha Shivhare	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal

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By the order of Hon'ble Member (J)

(Chennai Bench)